

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2976

ANSWERED ON:14.03.2011

WAGEBOARD FOR JOURNALISTS

Lal Shri Kirodi ;Nahata Smt. P. Jaya Prada;Owaisi Shri Asaduddin;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Wage Board for journalists, non-journalists and other workers has submitted its report on wage structure;
- (b) if so, the details alongwith the main recommendations thereof;
- (c) whether the Government has accepted these recommendations;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which these recommendations are likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (e): Yes, Madam. The Wage Boards for Working Journalists and Non-Journalist Newspaper Employees have submitted their Reports to the Government on 31st December, 2010. The recommendations of the Wage Boards are under consideration of the Government and after approval of the Cabinet, the recommendations would be notified in the Gazette of India for implementation.